

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10554 of 2013

Excise Misc. Application (ORS) No. 10378 of 2022

(Arising out of OIO-13-COMMR-SURAT-II-2013 dated 30/01/2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

Snehal Arvindbhai Shah

.....Appellant

Partner -Cum-Authorised Signatory, M/S.Shah Petroleums 401,
Harman Garden Apartment, Opp Kakadia Complex,
Above Central Bank Of India, Ghod Dod Road,
Surat, Gujarat

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

Shri Willingdon Christian, Advocate for the Appellant

Shri Tara Prakash, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 04.01.2023
DATE OF DECISION: 01.02.2023

The appeal/application is disposed of. For order, see order of date in
Excise Appeal No. 10553 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul